

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00012/2019

IN

ORIGINAL APPLICATION Nos.170/00250/2017

DATED THIS THE 27TH DAY OF MARCH 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

K.L.Micheal,  
S/o late.K.P.Loganathan,  
Retired CTI,  
No.34, Rangappa Garden,  
1st Cross, Ejipura Main Road,  
Vivekanagar Post,  
Bangalore -560 047

...Petitioner

(By Advocate Shri BS.Venkatesh Kumar)

Vs.

1.Shri RK.Kulseshra,  
The General Manager,  
Southern Railway,  
Head Quarters office,  
Park Town Post,  
Chennai 600 003.

2.Shri Sathyanarayana Hari,  
The Senior Divisional Commercial Manager,  
Commercial Branch,  
Southern Railway,  
Head Quarters office,  
Park Town Post,  
Chennai 600 003.

3.Shri DW.Samuel,  
The Senior Divisional Personnel Officer,  
Southern Railway,  
Head Quarters office,  
Chennai 600 003.

4. Shri Sunil Kumar,  
Director E(W & D&A)  
Railway Board,  
Raisina Road,  
New Delhi 110 001.

....Respondents

(By Shri N.Amaresh ... Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Apparently against our order an W.P.No.981/2019 (S-CAT) had been filed according to Shri N.Amaresh, learned counsel for the respondents. Therefore, with liberty, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

bk

